

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 114  
IA (IB) No. 256/CB/2023  
IA (IB) No. 87/CB/2024  
IN  
TP No. 198/CTB/2019  
CP (IB) No.4686/MB/2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Union Bank of India  
V/S  
Tayal Food Ltd.

.....Applicant

....Respondent

**Order delivered on 11/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. Umesh Ch. Sahoo, Adv.

For the Respondent

:

**ORDER**

1. Ld. Counsel, Mr. Umesh Ch. Sahoo, appeared for the petitioner.
2. List the matter before the regular Bench on 09.08.2024.

Sd

**Rajeev Mehrotra**  
**Member (Technical)**

Sd

**Deep Chandra Joshi**  
**Member (Judicial)**